

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

18.10.2011

OA No. 441/2011

Mr. Saransh Saini, Counsel for applicant.

The present OA is directed against the selection of Respondent no. 5 on the post of Postal Assistant. Prior to the filing of this OA, the applicant served a legal notice of demand for justice through his counsel dated 25.04.2011 (Annexure A/7). It appears that notice of demand for justice is pending for consideration. Therefore, we deem it proper to direct the respondents to decide the notice of demand for justice by passing a speaking order expeditiously but in any case not later than a period of three months from the date of receipt of a copy of this order. If any prejudicial order is passed against the applicant, he is at liberty to file substantive OA.

With these observations, the OA is disposed of with no order as to costs.

*Anil Kumar*  
(Anil Kumar)

Member (A)

*K. S. Rathore*  
(Justice K.S.Rathore)  
Member (J)

*ahq*

*copy given to*

*Mo-1680*

*19/10/11*